

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12382/2025 BLAPL/4439/2025	SHIBA HANTAL @ PUJARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /69 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000065/2023
2	D-BLAPL/12263/2025 BLAPL/4440/2025	BIJAYA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000096/2023
3	D-BLAPL/12387/2025 BLAPL/4441/2025	GURUBANDHU BHANDARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOSAGUMUDA /39 /2021 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000015/2021
4	D-BLAPL/12264/2025 BLAPL/4442/2025	NIRANJAN JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR GR/0000022/2025
5	D-BLAPL/12390/2025 BLAPL/4443/2025	BIDYADHAR BARGE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /322 /2023 DIST.AND SESSIONS JUDGE,BARGARH CT/0000010/2024
6	D-BLAPL/12265/2025 BLAPL/4444/2025	NAKUL JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR GR/0000022/2025
7	D-BLAPL/12404/2025 BLAPL/4445/2025	SOUMYA PRASAD BEHERA @ GUDU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
8	D-BLAPL/12414/2025 BLAPL/4446/2025	GOBINDA NAG @ PRITAM NAG VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /508 /2020 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000003/2022
9	D-BLAPL/12267/2025 BLAPL/4447/2025	PADMINI DALEI @ BINDHANI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /356 /2024 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000082/2025
10	D-BLAPL/12306/2025 BLAPL/4448/2025	SK. IMRAN @ SK.JAPAN @ SK.JAPANI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASORE ST/0000218/2021
11	D-BLAPL/12308/2025 BLAPL/4449/2025	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /64 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000188/2025

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12	D-BLAPL/12311/2025 BLAPL/4450/2025	MIRZA RABBANI BAIG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /9 S.D.J.M.,BALASORE(Baleshwar) CT/0000185/2025
13	D-BLAPL/12317/2025 BLAPL/4451/2025	BIMALANANDA BHUYAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /10 /2020 PRESIDING OFFICER, DESIGNATED CO CT/0000008/2024
14	D-BLAPL/12147/2025 BLAPL/4452/2025	SIPU BEHERA @ TIKI VS STATE OF ODISHA	SATYABRATA DASH VS	MARKAT NAGAR /201 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000998/2024
15	D-BLAPL/12324/2025 BLAPL/4453/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /548 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1 GR/0001739/2024
16	D-BLAPL/12082/2025 BLAPL/4454/2025	SAHADEV NAYAK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	JEYPORE TOWN /246 /2018 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000049/2018
17	D-BLAPL/12058/2025 BLAPL/4455/2025	PABITRA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /25 /2013 A.D.J.,NAWAPARA(Nuapada) ST/0000008/2025
18	D-BLAPL/12331/2025 BLAPL/4456/2025	MANOJ ORAM VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /58 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000070/2024
19	D-BLAPL/12057/2025 BLAPL/4457/2025	SANKARSAN JAGADALA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /75 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000065/2022
20	D-BLAPL/12054/2025 BLAPL/4458/2025	PARBATI BAG VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BHATILI /118 /2023 A.D.J.,BARGARH(Bargarh) CT/0000128/2023
21	D-BLAPL/12339/2025 BLAPL/4459/2025	MAHADEBA @ MAHADEV @ HEMANTA PUTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /296 /2022 A.D.J,PATNAGARH(Balangir) SC/0000022/2023
22	D-BLAPL/12199/2025 BLAPL/4460/2025	DIPU SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALIMI /284 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000816/2023
23	D-BLAPL/12377/2025	LAXMIDHAR BEHERA	SATYA PRAKASH SATPATHY	/ /0

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	BLAPL/4461/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000176/2025
24	D-BLAPL/12200/2025 BLAPL/4462/2025	LULU PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /242 /2024 CIVIL JUDGE (JD) CUM JMFC, TELKOI(I GR/0000240/2024
25	D-BLAPL/12225/2025 BLAPL/4463/2025	AJAYA DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000007/2025
26	D-BLAPL/12195/2025 BLAPL/4464/2025	LULU PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /243 /2024 J.M.F.C.,TELKOI(Kendujhar) GR/0000241/2024
27	D-BLAPL/12240/2025 BLAPL/4465/2025	NABINA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000017/2024
28	D-BLAPL/12194/2025 BLAPL/4466/2025	LULU PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /241 /2024 J.M.F.C.,TELKOI(Kendujhar) GR/0000239/2024
29	D-BLAPL/12249/2025 BLAPL/4467/2025	RABINDRA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /96 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000100/2023
30	D-BLAPL/10815/2025 BLAPL/4468/2025	AJAY MUNDA VS STATE OF ODISHA	PRASANTA KUMAR PRADHAN VS	DHANUPALI /492 /2020 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000070/2021
31	D-BLAPL/12423/2025 BLAPL/4469/2025	BHAGABAN MAHARANA @ BAPUNU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAIRA /98 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000084/2025
32	D-BLAPL/12590/2025 BLAPL/4470/2025	SURENDRA NAIK @ PAPU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /146 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000538/2025
33	D-BLAPL/12424/2025 BLAPL/4471/2025	THUNGU @ SURESH MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /115 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000399/2025
34	D-BLAPL/12426/2025 BLAPL/4472/2025	DIPAK MALLIK @ DEEPAK MALLIK VS	JAYANTA KUMAR MAJHI VS	SINGLA /36 /2025 SPECIAL JUDGE (POCSO), BALASORE(E

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35	D-BLAPL/12433/2025 BLAPL/4473/2025	STATE OF ODISHA LEO @ TAPAN @ SARBESWAR NAYAK VS	SATYA NARAYAN MISHRA 4 VS	Spl/0000052/2025 BANSADA /285 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000781/2024
36	D-BLAPL/12434/2025 BLAPL/4474/2025	STATE OF ODISHA LEO @ TAPAN @ SARBESWAR NAYAK VS	SATYA NARAYAN MISHRA 4 VS	BANSADA /364 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000966/2024
37	D-BLAPL/12616/2025 BLAPL/4475/2025	STATE OF ODISHA PUNAM @ PUNAM BIND VS	PRASANTA KUMAR SAHOO VS	AINTHAPALI /95 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2025
38	D-BLAPL/12515/2025 BLAPL/4476/2025	STATE OF ODISHA AKSHAY KUMAR SWAIN @ AKSHAYA KUMAR SWAIN VS	LAMBODOR ACHARI VS	BELLAGUNTHA /479 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000051/2025
39	D-BLAPL/11835/2025 BLAPL/4477/2025	STATE OF ODISHA RATIKANTA DAS @RATIKANT DAS@ KANHU VS	ASHOK KUMAR JENA VS	DHARMASALA /766 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002410/2024
40	D-BLAPL/12571/2025 BLAPL/4478/2025	STATE OF ODISHA NANDA BHATRA VS	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /100 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000048/2024
41	D-BLAPL/12523/2025 BLAPL/4479/2025	STATE OF ODISHA SUBHAM SEKHAR SAHOO VS	AMITAV TRIPATHY VS	SARANAKUL /39 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000107/2025
42	D-BLAPL/11837/2025 BLAPL/4480/2025	STATE OF ODISHA KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	ASHOK KUMAR JENA VS	BALICHANDRAPUR /512 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002642/2024
43	D-BLAPL/12555/2025 BLAPL/4481/2025	STATE OF ODISHA SUMANTA BEHERA @ DUSA VS	BIPIN KUMAR NAYAK VS	K.NUAGOAN /56 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
44	D-BLAPL/12119/2025 BLAPL/4482/2025	STATE OF ODISHA ALOK BHOI VS	BISWABHUSAN DAS VS	Spl/0000052/2023 TIRTOL /564 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR
45	D-BLAPL/12561/2025 BLAPL/4483/2025	STATE OF ODISHA MERI @ MORI DAS VS	ARUN KUMAR BEHERA VS	CT/0000037/2025 TALASARI MARINE /37 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000008/2025

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46	D-BLAPL/12574/2025 BLAPL/4484/2025	GUNI MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /46 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000090/2025
47	D-BLAPL/12562/2025 BLAPL/4485/2025	RABARI SANJAY KUMAR @ M.RABARI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /116 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000749/2025
48	D-BLAPL/12563/2025 BLAPL/4486/2025	CHANDAN DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000009/2024
49	D-BLAPL/12578/2025 BLAPL/4487/2025	KRUTIBASA BEHERA @ MILU VS STATE OF ODISHA	RAKESH BEHERA VS	BETNOTI /278 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000107/2024
50	D-BLAPL/12479/2025 BLAPL/4488/2025	UMESH BISWAL VS STATE OF ODISHA	SANTANU DAS VS	JHIRPANI P.S. /50 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000519/2025
51	D-BLAPL/12486/2025 BLAPL/4489/2025	KABITA DASH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000016/2025
52	D-BLAPL/12488/2025 BLAPL/4490/2025	BANITA RATH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000016/2025
53	D-BLAPL/12584/2025 BLAPL/4491/2025	SADHU CHARAN GAJENDRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BEGUNIA P.S. /110 /2025 J.M.F.C.,BEGUNIA(Khordha) GR/0000108/2025
54	D-BLAPL/12585/2025 BLAPL/4492/2025	RABINDRA SANKHUAL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /30 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000066/2025
55	D-BLAPL/12643/2025 BLAPL/4493/2025	TUFAN GIRI @ ROHIT CHATURBEDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /114 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000061/2025
56	D-BLAPL/12533/2025 BLAPL/4494/2025	SANADHAR PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /83 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000085/2025
57	D-BLAPL/12545/2025	PRATISH MANDAL	SURYAKANTA DASH	JEYPORE TOWN /296 /2024

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	BLAPL/4495/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
58	D-BLAPL/12551/2025 BLAPL/4496/2025	TAPAS DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /37 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000008/2025
59	D-BLAPL/12248/2025 BLAPL/4497/2025	NIKSON NAYAK VS STATE OF ODISHA	MD. ARIF KHAN VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000092/2025
60	D-BLAPL/12531/2025 BLAPL/4498/2025	RAJU MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /185 /2019 DISTRICT AND SESSIONS JUDGE,MAL CT/0000042/2025
61	D-BLAPL/12252/2025 BLAPL/4499/2025	KALIA @ BISWARANJAN NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIRTOL /81 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP CT/0000120/2024
62	D-BLAPL/12288/2025 BLAPL/4500/2025	SUNIL KUMAR DAS VS STATE OF ODISHA	SUDHANSU KUMAR SUBUDHI VS	BADAGODA P.S. /722 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001298/2024
63	D-BLAPL/12334/2025 BLAPL/4501/2025	AMAR KUMAR DEY @ GOPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /231 /2020 A.D.J.,JALESWAR(Baleshwar) ST/0000499/2024
64	D-BLAPL/12526/2025 BLAPL/4502/2025	JAGANNATH KHILLA VS STATE OF ODISHA	PRANAB KUMA DAS VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000094/2024
65	D-BLAPL/12628/2025 BLAPL/4503/2025	PRAHARI KUMAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BHAWANIPATNA SADAR /16 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000022/2025
66	D-BLAPL/11444/2025 BLAPL/4504/2025	SIPU @ AMAR CHANDRA PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	GADISAGADA /99 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000018/2025
67	D-BLAPL/11779/2025 BLAPL/4505/2025	RAMA CHANDRA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /60 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000174/2025
68	D-BLAPL/12169/2025 BLAPL/4506/2025	RATNAKAR KANHAR VS	SANJIB KUMAR BHANJADEO VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC

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69	D-CMP/16080/2025 CMP/619/2025	STATE OF ODISHA ABHYA KUMAR PRADHAN VS SECRETARY, GENERAL ADMINSTRATION DEPTT, BBSR	SUDHANSU SEKHAR JENA VS	2(A)CC/0000029/2025 // 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE Fao/0000003/2021
70	D-CMP/15836/2025 CMP/620/2025	SATYA NARAYAN MOHAPATRA VS KRUSHNA CHANDRA SAMANTARAY	SAROJA KANTA MANDAL VS	// 1ST A.D.J., BHUBANESWAR(Khordha) RFA/0000022/2012
71	D-CMP/16415/2025 CMP/621/2025	KSHITISH PRASAD BEHERA VS PABITRA KUMAR PRAHARAJ	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000151/2022
72	D-CMP/16254/2025 CMP/622/2025	URMILA CHARTARJEE @ URMILA MISHRA CHARTERJEE VS DILLIP KUMAR MISHRA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000072/2012
73	D-CMP/14704/2025 CMP/623/2025	JANARDAN PANIGRAHI VS PANKAJINI SAMANTARAY	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000143/2019
74	D-CMP/15831/2025 CMP/624/2025	PRAFULLA KUMAR SAHU VS SATRUGHAN BEHERA	SAROJA KANTA MANDAL VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000296/2023
75	D-CMP/15870/2025 CMP/625/2025	JYOTI SURI VS SABITA BEN PATEL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),RAIRAKHOL(Sambalpur) EC/0000006/1999
76	D-CMP/15352/2025 CMP/626/2025	SK. KHALIL AHAMED VS SK. LIAQUAT ALLI	PRASAN KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) EC/0000001/2022
77	D-CMP/16018/2025 CMP/627/2025	PRAMILA BARIK VS PRAFULLA KUMAR BARIK	KARUNAKAR GAYA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000217/2010
78	D-CMP/16190/2025 CMP/628/2025	KALPANA MOHAPATRA VS MINATI MOHAPATRA	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000145/2019
79	D-CMP/15377/2025 CMP/629/2025	BIDULATA PRUSTY VS KALPANA CHATTARJEE	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) CS/0000007/2017

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80	D-CMP/16464/2025 CMP/630/2025	BAJRANG SHARDA VS TAPAN KUMAR PANDIT	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) EC/0000001/2024
81	D-CMP/16386/2025 CMP/631/2025	M/S. KALINGA INSULATION, JAGATSINGHPUR VS M/S. AES (INDIA) PVT. LTD., DELHI	DIGAMBARA MISHRA VS	// () //
82	D-CMP/13525/2025 CMP/632/2025	DILIP KUMAR AGRAWAL @ BANKA VS KRISHNA CHANDRA AGRAWAL @ BANKA	SARATHI JYOTI MOHANTY VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) CS/0000088/1998
83	D-CMP/16269/2025 CMP/633/2025	AMITA DALAI VS RAMESH NAIK	ABAKASH NANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000048/2023
84	D-CMP/13719/2025 CMP/634/2025	MALATI LATA MALLICK VS SRIKANTA MALLICK	NIROD KUMAR SAHU VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) Fd/0000104/1967
85	D-CMP/17149/2025 CMP/635/2025	ABRI KUMAR BAGHEL VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000067/2023
86	D-CONTC/14959/2025 CONTC/1893/2025	RASHMIREKHA MOHANTA VS MANORANJAN MOHANTA, PRINCIPAL, BETNOTI COLLEGE	ADV VS	// () //
87	D-CONTC/15479/2025 CONTC/1894/2025	SHIV SANKAR LENKA VS SURYA KUMAR NAYAK,TAHASILDAR,BHOGRAI,BALASORE	ADV. VS	// () //
88	D-CONTC/15762/2025 CONTC/1895/2025	SUBHASHREE SUBHASMITA SUBUDHI VS ARABINDA PADHI,IAS	ADV. VS	// () //
89	D-CONTC/15763/2025 CONTC/1896/2025	SNIGDHA DASH VS ARABINDA PADHI,IAS	ADV. VS	// () //
90	D-CONTC/16205/2025 CONTC/1897/2025	AJAY KUMAR DEY VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// () //
91	D-CONTC/15817/2025	DILLIP KUMAR PATRA	ADV.	//

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	CONTC/1898/2025	VS DR.SUBHANKAR MOHAPATRA,IAS	VS	0 //
92	D-CONTC/15971/2025 CONTC/1899/2025	VICTIM/INFORMANT VS JAGDISH CHANDRA JENA,OJS	ADV. VS	// 0 //
93	D-CONTC/16449/2025 CONTC/1900/2025	RUDRASHISH MOHANTY VS KAMAL LOCHAN BARAL,EXECUTIVE ENGINEER, TPCODL	RAJJEET ROY VS	// 0 //
94	D-CONTC/15268/2025 CONTC/1901/2025	BISWANATH BARAL VS DR.KANHU CHARAN DHIR,OAS (SAG)	ADV. VS	// 0 //
95	D-CONTC/15428/2025 CONTC/1902/2025	BIBHUTI BHUSAN BEHERA VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV VS	// 0 //
96	D-CONTC/15550/2025 CONTC/1903/2025	JAGANNATH SAHU VS SAMARTH VERMA,IAS	ADV. VS	// 0 //
97	D-CONTC/15565/2025 CONTC/1904/2025	RAMESH CHANDRA BHATTA VS SAMARTH VERMA,IAS	ADV. VS	// 0 //
98	D-CONTC/16035/2025 CONTC/1905/2025	RAJKISHORE NAIK VS JUGAL KISHORE KUMAR BANOTH, IG OF POLICE (PERSONNEL), ODISHA	ADV VS	// 0 //
99	D-CONTC/16084/2025 CONTC/1906/2025	JAGANNATH PRASAD BAURI VS PARUL PATWARI, COLLECTOR AND D.M,RAYAGADA	ADV VS	// 0 //
100	D-CONTC/16087/2025 CONTC/1907/2025	GADADHAR KUNAR VS JUGAL KISHORE KUMAR BANOTH, I.G OF POLICE(PERSONNEL),ODISHA	ADV VS	// 0 //
101	D-CONTC/16664/2025 CONTC/1908/2025	SUPRAVA HALBA @ SUCHEN VS ANU GARG, IAS	ADV VS	// 0 //
102	D-CONTC/16841/2025 CONTC/1909/2025	PRAVAT KUMAR JENA VS	ANUPAMA NAYAK VS	// 0

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103	D-CRLA/12128/2025 CRLA/496/2025	SHALINI PANDIT,CUMMNR.-CUM-SECY., S AND ME DEPT. SWAGAT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// GADISAGADA /18 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000011/2023
104	D-CRLLP/11088/2025 CRLLP/34/2025	NANDA KISHORE MISHRA@MISRA VS KASHINATH MALLIK	DIGAMBARA MISHRA VS	//0 DISTRICT AND SESSIONS JUDGE,NAYAGUDA CRREV/0000009/2024
105	D-CRLMA/10438/2025 CRLMA/56/2025	ANITA PALAI VS STATE OF ODISHA	SIBARANJAN POLAI VS	RAMBHA (KHALLIKOTE) /416 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0001304/2024
106	D-CRLMC/8911/2025 CRLMC/1566/2025	PRASANNA TRIPATHY @ KANHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /169 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000530/2023
107	D-CRLMC/9760/2025 CRLMC/1567/2025	NARENDRA NATH SINGH VS STATE OF ODISHA	LALITENDU MISHRA VS	MARKAT NAGAR /26 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000138/2025
108	D-CRLMC/11806/2025 CRLMC/1568/2025	DAMBARU DHARA KANHAR @ TIKU VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /73 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000126/2025
109	D-CRLMC/12099/2025 CRLMC/1569/2025	SUJIT KHATUA VS STATE OF ODISHA	DEBABRATA DASH VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2022
110	D-CRLMC/11138/2025 CRLMC/1570/2025	BINA @ BINOD PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /347 /2012 J.M.F.C.,PIPLI(Puri) GR/0000510/2012
111	D-CRLMC/11161/2025 CRLMC/1571/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /158 /2015 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000238/2015
112	D-CRLMC/11164/2025 CRLMC/1572/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /160 /2022 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000269/2022
113	D-CRLMC/11166/2025 CRLMC/1573/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANPUR /39 /2019 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000108/2019

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114	D-CRLMC/11170/2025 CRLMC/1574/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /39 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000052/2021
115	D-CRLMC/11398/2025 CRLMC/1575/2025	BIKASH BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BINIKA /13 /2022 J.M.F.C.,BINIKA(Sonepur) GR/0000014/2022
116	D-CRLMC/11425/2025 CRLMC/1576/2025	DAMBABUDHA RANA@DAMABUDHA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /306 /2021 J.M.F.C, JAIPATNA(Kalahandi) CT/0000297/2021
117	D-CRLMC/12001/2025 CRLMC/1577/2025	DILLIP MARTHA@DILIP KUMAR MARTHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /71 /2013 NYAYADHIKARI,PURI(Puri) GR/0001055/2013
118	D-CRLMC/11110/2025 CRLMC/1578/2025	BACHA@K.BHASKAR VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /14 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000004/2019
119	D-CRLMC/11756/2025 CRLMC/1579/2025	GANGADHAR RAUT@GANGADHAR ROUT VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BANAPUR P.S. /142 /2019 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000186/2019
120	D-CRLMC/12035/2025 CRLMC/1580/2025	ANUPAM PARDHAN VS ANUSAYA DALEI	SOUMYA RANJAN MOHANTY VS	//0 A.D.J., SORO(Baleshwar) CRREV/0000048/2022
121	D-CRLMP/11442/2025 CRLMP/510/2025	SATRUPA MALLICK VS COMMISSIONER OF POLICE, BBSR	BIRAJA PRASANNA DAS VS	//0 () //
122	D-CRLMP/12030/2025 CRLMP/511/2025	BIJAYALAXMI INFORMATION TECHNOLOGY AND MARKETING PVT. LTD.,KENDRAPOL VS SOROJ RANJAN PARIDA	MOHIT AGARWAL VS	//0 J.M.F.C.,ANGUL(Anugul) ICC/0000068/2013
123	D-CRLMP/11855/2025 CRLMP/512/2025	JAGAJYOTI PATTOJOSHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	SAMBALPUR VIGILANCE /15 /2002 () //
124	D-CRLMP/12402/2025 CRLMP/513/2025	SUDARSHAN SETHI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /64 /2025 () //
125	D-CRLMP/11089/2025	SRIKANT KUMAR DASH	SUSANTA KUMAR NAYAK	BHARATPUR PS /787 /2024

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	CRLMP/514/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/11810/2025 CRLMP/515/2025	RADHARANI SINGH VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	//0 ()
127	D-CRLMP/11040/2025 CRLMP/516/2025	MANAS KUMAR JENA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// DELANGA /13 /2005 ()
128	D-CRLREV/11464/2025 CRLREV/214/2025	RABINDRA KUMAR DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /54 /2010 A.D.J.,NAYAGARH(Nayagarh) CRA/0000004/2017
129	D-CRLREV/11950/2025 CRLREV/215/2025	JAYACHANDRA NAYAK VS SEBATI MOHANTY	SARADA PRASAD DASH VS	//0 3RD ADDL DISTRICT JUDGE, BALASOR CRA/0000007/2024
130	D-CRLREV/11954/2025 CRLREV/216/2025	JAYACHANDRA NAYAK VS SEBATI MOHANTY	SARADA PRASAD DASH VS	//0 3RD ADDL DISTRICT JUDGE, BALASOR CRA/0000008/2024
131	D-CRLREV/12134/2025 CRLREV/217/2025	SHANKAR BHOI VS UMASHANKAR SHUKLA	MANAS KUMAR CHAND VS	//0 A.D.J.,BARGARH(Bargarh) CRA/0000011/2024
132	D-CRLREV/12413/2025 CRLREV/218/2025	DR.SANJAY RAY VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000022/2022
133	D-CRLREV/11061/2025 CRLREV/219/2025	ASWINI KUMAR DASH VS GIRISH MAHATTAM	VS	//0 S.D.M,SAMBALPUR(Sambalpur) CRMC/0000093/2025
134	D-CRLREV/11797/2025 CRLREV/220/2025	JAGANNATH PURTY VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR DASH VS	BALASORE VIGILANCE /5 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000003/2014
135	D-CRLREV/11550/2025 CRLREV/221/2025	OMM PRAKASH NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /47 /2025 A.D.J.,BHADRAK(Bhadrak) CRA/0000003/2025
136	D-CRLREV/11884/2025 CRLREV/222/2025	AYLWIN TIRKEY VS	SOUMYA RANJAN DAS VS	RAIGHAR /154 /2024 A.D.J.,NAWARANGPUR(Nabarangapur)

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137	D-CRP/15358/2025 CRP/22/2025	STATE OF ODISHA UPENDRA SHA @ UPENDRA SA VS MADHABA SA	DHANANJAYA MUND VS	CRA/0000003/2025 // 3RD M.A.C.T., DHARAMGARH(Kalahandi)
138	D-FAO/15045/2025 FAO/187/2025	MANAGING COMMITTEE OF JANUGANJ UCHHA VIDYPITHA , BALASORE VS STATE OF ODISHA	MANAS PATI VS	CMA/0000009/2023 // STATE EDUCATION TRIBUNAL,BHUBANESWAR
139	D-FAO/15183/2025 FAO/188/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS PRAMOD KUMAR KAR	PRASANTA KUMAR MAHALI VS	Gia/0000016/2025 // COMNR.FOR EMPLOYEES COMP./ASST
140	D-LAA/15932/2025 LAA/20/2025	JHUMPA NAYAK VS STATE OF ODISHA	TATHAGATA SAHOO VS	EC/0000278/2013 // CIVIL JUDGE (SD), CHANDIKHOL(Jajapur)
141	D-LAA/14599/2025 LAA/21/2025	EAST COAST RAILWAY, KHURDA VS ABDUL SATTAR KHAN	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL) VS	LA/0000017/2013 // CIVIL JUDGE (SD), CHANDIKHOL(Jajapur)
142	D-MACA/13930/2025 MACA/489/2025	UNITED INDIA INSURANCE COMPANY LTD.,CUTTACK VS BINDUREKHA OJHA	SUBRAT SATPATHY VS	LA/0000001/2009 // 3RD M.A.C.T.,CUTTACK(Cuttack)
143	D-MACA/15988/2025 MACA/490/2025	SHILA LAHARIAA VS BHOLANATH RANA	BIRANCHI NARAYAN RATH VS	Mac/0001096/2017 // 3RD M.A.C.T, NAYAGARH(Nayagarh)
144	D-MACA/16008/2025 MACA/491/2025	DIPTIMAYEE NAYAK VS LOKANATH NAYAK	BISHNU BRATA SINGH VS	Mac/0000120/2017 // 7TH M.A.C.T.,BHUBANESWAR(Khordha)
145	D-MACA/13008/2025 MACA/492/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS BABITA BEHERA	SUBRAT SATPATHY VS	Mac/0000240/2021 // 2ND A.D.J.,CUTTACK(Cuttack)
146	D-MACA/16497/2025 MACA/493/2025	BRANCH MANAGER , MAGMA HDI GENERAL INSURANCE COMPANY LTD.,BBSR VS DEZILIA RANTI PATRO	GIRIJA PRASAD DUTTA VS	Mac/0000612/2018 // DISTRICT AND SESSIONS JUDGE,NAWAPADA
147	D-MATA/16091/2025 MATA/172/2025	SULOCHANA MALIK VS MANAS RANJAN DAS	MANOJ KUMAR PANDA VS	Mac/0000001/2023 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)

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148	D-OTAPL/14624/2025 OTAPL/44/2025	COMMISSIONER OF CUSTOM VS M/S S M NIRYAT PVT LTD.	TUSHAR KANTI SATAPATHY, SR.S.C. GST VS	// () //
149	D-RSA/15490/2025 RSA/213/2025	RAJENDRA KUMAR SAHU VS SASMITA KUMARI SAHU	DEBARAJ MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000089/2023
150	D-RSA/12077/2025 RSA/214/2025	BIDULATA SAMAL VS DEBENDRA SAMAL	RAJ BIMAL DAS VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000094/2017
151	D-RSA/16912/2025 RSA/215/2025	GANESH SHABAR VS SUMESWAR SHABAR	DHANANJAYA MUND VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000010/2024
152	D-RSA/16032/2025 RSA/216/2025	SABYASACHI PATTANAIAK VS STATE OF ODISHA	SUMITRA MOHANTY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000015/2019
153	D-RVWPET/13728/2025 RVWPET/119/2025	SURYA PRASAD PANDA VS STATE SELECTION BOARD, KHURDA	SOUMYAKANTA MOHAPATRA VS	// () //
154	D-TRPCRL/10946/2025 TRPCRL/30/2025	SOUMYASHREE MOHARANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NACHUNI /18 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000023/2024
155	D-WA/13528/2025 WA/769/2025	STATE OF ODISHA VS PRAMILA DAS	SAROJ KUMAR JEE,A.G.A VS	// () //
156	D-WA/14644/2025 WA/770/2025	STATE OF ODISHA VS DILLIP KUMAR PARIDA	SONAK MISHRA,A.S.C VS	// () //
157	D-WA/14643/2025 WA/771/2025	STATE OF ODISHA VS PRAFULLA KUMAR BEHERA	SONAK MISHRA,A.S.C VS	// () //
158	D-WA/10042/2025 WA/772/2025	BINODINI SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
159	D-WA/11625/2025	NATIONAL COOPERATIVE UNION OF INDIA, NEW DELHI	SATYA SMRUTI MOHANTY	//

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	WA/773/2025	VS PURNA CHANDRA KAR	VS	0 //
160	D-WA/15135/2025 WA/774/2025	BANALATA DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	MOHIT AGARWAL VS	// 0 //
161	D-WA/10169/2025 WA/775/2025	SHRIRAM FINANCE LTD. VS BIBHUTI BHUSAN BARAL	PRABIR KUMAR RAY VS	// 0 //
162	D-WA/14985/2025 WA/776/2025	LAXMIPRIYA BARAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
163	D-WP(C)/16640/2025 WP(C)/11399/2025	SUBASH CHANDRA BISOYI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
164	D-WP(C)/13959/2025 WP(C)/11400/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
165	D-WP(C)/16434/2025 WP(C)/11401/2025	PANCHU MOHAPATRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
166	D-WP(C)/15105/2025 WP(C)/11402/2025	SANTOSH KUMAR MUKHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
167	D-WP(C)/14733/2025 WP(C)/11403/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS THE COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHURDA	HEMANTA KUMARB MOHANTA VS	// 0 //
168	D-WP(C)/15368/2025 WP(C)/11404/2025	EXECUTIVE OFFICER SATYABADI GOPINATH DEV TEMPLE, BHADRAK VS COMMISSIONER ENDOWMENT, ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
169	D-WP(C)/15434/2025 WP(C)/11405/2025	ABHITESH PANDA VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
170	D-WP(C)/14395/2025 WP(C)/11406/2025	BIKRAM MAJHI VS	GAJENDRANATH ROUT VS	// 0

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171	D-WP(C)/16373/2025 WP(C)/11407/2025	UNION OF INDIA HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // 0 //
172	D-WP(C)/16388/2025 WP(C)/11408/2025	NITYANANDA BAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
173	D-WP(C)/14739/2025 WP(C)/11409/2025	RAHUL KUMAR MAHALIK VS SRI SRI UNIVERSITY, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
174	D-WP(C)/14447/2025 WP(C)/11410/2025	DUKHURAM BEFSHRA @ DUKHIA MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
175	D-WP(C)/14935/2025 WP(C)/11411/2025	VADALA MUDI SRINIVAS RAO VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
176	D-WP(C)/16571/2025 WP(C)/11412/2025	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
177	D-WP(C)/14710/2025 WP(C)/11413/2025	M/S AMBIKA CUNSTRUCTION COMPANY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //
178	D-WP(C)/14928/2025 WP(C)/11414/2025	VADALA MUDI PRASAD VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
179	D-WP(C)/16523/2025 WP(C)/11415/2025	RAMESH KUMAR SAHOO VS DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, CUTTACK	SHAKTI DATTA TRIPATHY VS	// 0 //
180	D-WP(C)/15203/2025 WP(C)/11416/2025	DURGA CHARAN PADHI VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
181	D-WP(C)/16554/2025 WP(C)/11417/2025	MAA MANGALA PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD., PURI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //

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182	D-WP(C)/15148/2025 WP(C)/11418/2025	M/S MDD COMMUNICATIONS, CUTTACK VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
183	D-WP(C)/16501/2025 WP(C)/11419/2025	RANJAN KUMAR MAHAKUD VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
184	D-WP(C)/14713/2025 WP(C)/11420/2025	BUDHIA NAIK VS THE COLLECTOR AND D.M. DHENKNAL	JULIYAS PRASAD BEHERA VS	// 0 //
185	D-WP(C)/14297/2025 WP(C)/11421/2025	M/S MANISHRI REFRACTORIES AND CERAMICS PVT LTD., CUTTACK VS CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	TUSHAR KANTI SATAPATHY VS	// 0 //
186	D-WP(C)/16309/2025 WP(C)/11422/2025	SANATANA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
187	D-WP(C)/16502/2025 WP(C)/11423/2025	RABINDRA KAMAR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
188	D-WP(C)/14714/2025 WP(C)/11424/2025	BIJAY KUMAR SAHU VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
189	D-WP(C)/14770/2025 WP(C)/11425/2025	SUSANT KUMAR SAHU @ SUSANTA KUMAR SAHU VS KHAGESWAR PRADHAN	JYOTI RANJAN DEO VS	// 0 //
190	D-WP(C)/14482/2025 WP(C)/11426/2025	FULA MARNDI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
191	D-WP(C)/16288/2025 WP(C)/11427/2025	DR.HARA PRASAD PANDA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
192	D-WP(C)/15220/2025 WP(C)/11428/2025	KUNILATA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/16367/2025	HEMANTA KUMAR BEHERA	SIDHARTHA MISHRA	//

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	WP(C)/11429/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/16510/2025 WP(C)/11430/2025	BINOD ROUT @ BINOD BIHARI ROUT VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
195	D-WP(C)/16062/2025 WP(C)/11431/2025	SUBHRANSHU BHUSAN MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
196	D-WP(C)/16980/2025 WP(C)/11432/2025	AVAMAYEE NAYAK VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
197	D-WP(C)/16714/2025 WP(C)/11433/2025	SOUBHAGYALATA RAYGURU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
198	D-WP(C)/16758/2025 WP(C)/11434/2025	CHAINA SETHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
199	D-WP(C)/16505/2025 WP(C)/11435/2025	AMAR SETHI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
200	D-WP(C)/15580/2025 WP(C)/11436/2025	NIRAD PRASAD DEO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
201	D-WP(C)/14251/2025 WP(C)/11437/2025	BABULA NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
202	D-WP(C)/15733/2025 WP(C)/11438/2025	GOLEKHA CHANDRA NAIK VS THE COLLECTOR, ANGUL	ARUN KUMAR DAS VS	// 0 //
203	D-WP(C)/12565/2025 WP(C)/11439/2025	SANJUKTA SAHOO VS STATE OF ORISSA	PANCHANAN SAHOO VS	// 0 //
204	D-WP(C)/16511/2025 WP(C)/11440/2025	SUBALA MAHAKUL VS	BISWARANJAN MAHARATHA VS	// 0

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205	D-WP(C)/16358/2025 WP(C)/11441/2025	STATE OF ODISHA RABI NARAYAN PANIGRAHI VS	KARUNAKAR RATH VS	// // 0
206	D-WP(C)/14841/2025 WP(C)/11442/2025	STATE OF ODISHA MAMATA MOHAPATRA VS	SUNIL KUMAR PANDA VS	// // 0
207	D-WP(C)/16514/2025 WP(C)/11443/2025	THE STATE OF ODISHA DIPTIMAYEE BEHERA VS	BISWARANJAN MAHARATHA VS	// // 0
208	D-WP(C)/14843/2025 WP(C)/11444/2025	STATE OF ODISHA DR. BIPRA CHARAN MOHAKUDA VS	SATYA RANJAN MOHAPATRA VS	// // 0
209	D-WP(C)/14924/2025 WP(C)/11445/2025	THE STATE OF ODISHA VADALA MUDI SRINIVAS RAO VS	ASHOK DAS VS	// // 0
210	D-WP(C)/16428/2025 WP(C)/11446/2025	THE STATE OF ODISHA SUSAMARANI SAMANTARAY VS	AKSHAYA KUMAR PANDEY VS	// // 0
211	D-WP(C)/16673/2025 WP(C)/11447/2025	STATE OF ODISHA SATYA NARAYAN MUND VS	KEDAR KUMAR DASH VS	// // 0
212	D-WP(C)/14655/2025 WP(C)/11448/2025	STATE OF ODISHA ASWINI KUMAR PRADHAN VS	VS	// // 0
213	D-WP(C)/16261/2025 WP(C)/11449/2025	DISTRICT SUB REGISTRAR, BARAGARH MIHIR KUMAR SWAIN VS	CHITTA RANJAN PATTNAIK VS	// // 0
214	D-WP(C)/16967/2025 WP(C)/11450/2025	STATE OF ODISHA PUNJAB NATIONAL BANK (E-UBI),BARPADA BRANCH,BHADRAK VS	ANJAN KUMAR BISWAL VS	// // 0
215	D-WP(C)/16835/2025 WP(C)/11451/2025	COLLECTOR AND DIST.MAGISTRATE, BHADRAK SASHIKALA DAS VS	PRAMOD KUMAR NIGAM VS	// // 0
		PRINCIPAL SECY TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BBSR		//

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216	D-WP(C)/15362/2025 WP(C)/11452/2025	MANAS KUMAR NAYAK VS COLLECTOR, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
217	D-WP(C)/16667/2025 WP(C)/11453/2025	SUKANTA RANJAN PANDA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
218	D-WP(C)/15676/2025 WP(C)/11454/2025	BISWAMBAR MOHANTY VS H.D.F.C. LIFE INSURANCE CO. LTD., MUMBAI	LAXMAN PRADHAN VS	// 0 //
219	D-WP(C)/16377/2025 WP(C)/11455/2025	KANHU NAIK @ KANHU NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
220	D-WP(C)/16622/2025 WP(C)/11456/2025	SASWATI MOHANTA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
221	D-WP(C)/16993/2025 WP(C)/11457/2025	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT (SHPERA) VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
222	D-WP(C)/16378/2025 WP(C)/11458/2025	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	BEHERA ASHOK KUMAR VS	// 0 //
223	D-WP(C)/16670/2025 WP(C)/11459/2025	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
224	D-WP(C)/15016/2025 WP(C)/11460/2025	SMT. SMITA NAYAK @ SMT.SMITA DAS VS BERHAMPUR MUNICIPALITY CORPORATION	MANOJ KUMAR NAYAK VS	// 0 //
225	D-WP(C)/15895/2025 WP(C)/11461/2025	BANAMALI BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
226	D-WP(C)/16650/2025 WP(C)/11462/2025	KASHIRAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
227	D-WP(C)/16267/2025	SANTOSH KUMAR SAHOO	AMIT PRASAD BOSE	//

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	WP(C)/11463/2025	VS	VS	0
		SUBASH CHANDRA SAHOO		//
228	D-WP(C)/16477/2025	ABHIMANYU SAHOO	BISHNU PRASAD RATH	//
	WP(C)/11464/2025	VS	VS	0
		THE SECY, R AND D DEPT., GOVT OF ODISHA		//
229	D-WP(C)/17018/2025	SHASIKALA PARIDA	RUDRA NARAYAN PARIJA	//
	WP(C)/11465/2025	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/16587/2025	SUNANDA PRADHAN	SOUMYA MISHRA	//
	WP(C)/11466/2025	VS	VS	0
		COMMISSIONER CONSOLIDATION , ODISHA		//
231	D-WP(C)/16992/2025	SIDHARTHA KUMAR NANDA	ALOK KUMAR PANDA	//
	WP(C)/11467/2025	VS	VS	0
		UNION OF INDIA		//
232	D-WP(C)/16994/2025	SIBA SANKAR PATRO	ALOK KUMAR PANDA	//
	WP(C)/11468/2025	VS	VS	0
		UTKAL GRAMEEN BANK,SAMBALPUR		//
233	D-WP(C)/16597/2025	M/S.DEEPAK MANOHARLAL VAJIR (H.U.F) ROURKELA	CHITTA RANAJAN DAS	//
	WP(C)/11469/2025	VS	VS	0
		COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//
234	D-WP(C)/15374/2025	ARJUN SAHU	RAMESH CHANDRA SAHOO	//
	WP(C)/11470/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/16347/2025	BISWARANJAN PRADHAN	BIGYAN KUMAR SHARMA	//
	WP(C)/11471/2025	VS	VS	0
		DEPUTY DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA, BBSR		//
236	D-WP(C)/9880/2025	BHUMISUTA SAHU	BIJAY KUMAR MOHANTY	//
	WP(C)/11472/2025	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/16737/2025	JAGANNATH DAS	BISWABIHARI MOHANTY	//
	WP(C)/11473/2025	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/16290/2025	ANANTA KUMAR PARIDA	AMIT PRASAD BOSE	//
	WP(C)/11474/2025	VS	VS	0

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239	D-WP(C)/15564/2025 WP(C)/11475/2025	STATE OF ORISSA PRAKASH CHANDRA SWAIN VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR	PRAMOD KUMAR JENA VS	// // 0 //
240	D-WP(C)/16611/2025 WP(C)/11476/2025	SANJAY KUMAR SA VS BRANCH MANAGER, S.B.I., NILAGIRI BRANCH	ANUPAM RATH VS	// 0 //
241	D-WP(C)/14747/2025 WP(C)/11477/2025	DEBJYOTI PATI VS UNION OF INDIA	RAMA CHANDRA JENA VS	// 0 //
242	D-WP(C)/16789/2025 WP(C)/11478/2025	SENIOR CITIZENS VIKASH PARISHAD VS STATE OF ODISHA	KARUNAKAR JENA VS	// 0 //
243	D-WP(C)/16147/2025 WP(C)/11479/2025	SOUBHAGYA HARICHANDAN VS STATE OF ODISHA	DR.PATANJALI TRIPATHY VS	// 0 //
244	D-WP(C)/16656/2025 WP(C)/11480/2025	SADHU ORAM VS STATE OF ORISSA	SOUMYA MISHRA VS	// 0 //
245	D-WP(C)/16884/2025 WP(C)/11481/2025	PURNIMA SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
246	D-WP(C)/14811/2025 WP(C)/11482/2025	CHIEF MANAGER CUM AUTHORISED OFFICER, STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	ASIT KUMAR DASH VS	// 0 //
247	D-WP(C)/16886/2025 WP(C)/11483/2025	MINATI NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
248	D-WP(C)/15232/2025 WP(C)/11484/2025	NIROD KUMAR SAHOO VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
249	D-WP(C)/16496/2025 WP(C)/11485/2025	M/S. MADAN SAHU, ANGUL VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //

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250	D-WP(C)/16878/2025 WP(C)/11486/2025	SNEHALATA PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
251	D-WP(C)/16431/2025 WP(C)/11487/2025	RAJENDRA NARAYAN JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
252	D-WP(C)/15421/2025 WP(C)/11488/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
253	D-WP(C)/16887/2025 WP(C)/11489/2025	NAMITA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
254	D-WP(C)/15567/2025 WP(C)/11490/2025	MAHESWAR BEHERA VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR	PRAMOD KUMAR JENA VS	// 0 //
255	D-WP(C)/16932/2025 WP(C)/11491/2025	SUDHANSHU BHUSAN MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
256	D-WP(C)/15314/2025 WP(C)/11492/2025	P. BHABANI SANKAR PATRA VS UCO BANK	SRINIVAS MOHANTY VS	// 0 //
257	D-WP(C)/16051/2025 WP(C)/11493/2025	MUKUNDA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
258	D-WP(C)/16909/2025 WP(C)/11494/2025	M/S KOSHAL AGRO AGENCIES VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
259	D-WP(C)/14279/2025 WP(C)/11495/2025	DILLIP KUMAR PRATAPSINGH VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
260	D-WP(C)/17071/2025 WP(C)/11496/2025	MANTU BISWAL VS B.M., CHOLAMANDALAM INV FIN CO.LTD, LINK ROAD BRANCH	BRAJA MOHAN SARANGI VS	// 0 //
261	D-WP(C)/16596/2025	NRUSINGHA KUMAR ACHARYA	CHANDAN KUMAR SAHOO	//

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	WP(C)/11497/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/14397/2025 WP(C)/11498/2025	RAMESH CHANDRA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
263	D-WP(C)/17070/2025 WP(C)/11499/2025	SUBHRAJIT SWAIN VS B.M, STATE BANK OF INDIA, CHANDIKHOLE BRANCH	BRAJA MOHAN SARANGI VS	// 0 //
264	D-WP(C)/16598/2025 WP(C)/11500/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
265	D-WP(C)/15656/2025 WP(C)/11501/2025	CHITARANJAN KHOSALA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
266	D-WP(C)/14666/2025 WP(C)/11502/2025	SK. ATAHAR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
267	D-WP(C)/17019/2025 WP(C)/11503/2025	HIRACHAND SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
268	D-WP(C)/14748/2025 WP(C)/11504/2025	BANCHHANIDHI PRADHAN VS COMMISSIONER CUM PRINCIPAL SECY., GOVT. OF ODISHA	PRATAP KUMAR MOHANTY VS	// 0 //
269	D-WP(C)/16109/2025 WP(C)/11505/2025	PITABASH MISHRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
270	D-WP(C)/16417/2025 WP(C)/11506/2025	ASWINI KUMAR BHUE VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
271	D-WP(C)/16787/2025 WP(C)/11507/2025	SARAT KUMAR SAMAL VS VICE CHANCELLOR , UTKAL UNIVERSITY , BHUBANESWAR	SUJATA JENA VS	// 0 //
272	D-WP(C)/17053/2025 WP(C)/11508/2025	MADHU DHANGADAMAJHI VS	MANORANJAN PADHY VS	// 0

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273	D-WP(C)/14860/2025 WP(C)/11509/2025	STATE OF ODISHA SATYABRATA PATRA VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/16674/2025 WP(C)/11510/2025	STATE OF ODISHA SANTOSH ADHIKARI VS	ATUL TRIPATHY VS	// // 0
275	D-WP(C)/16280/2025 WP(C)/11511/2025	STATE OF ODISHA LOKANATH SAHU VS	SUBHADUTTA ROUSTRAY VS	// // 0
276	D-WP(C)/15803/2025 WP(C)/11512/2025	STATE OF ODISHA KASTURI PRIYADARSINI VS	SAROJANANDA MISHRA VS	// // 0
277	D-WP(C)/16824/2025 WP(C)/11513/2025	BIKASH KUMAR DHOBA SAHU @ DHOBA SAHOO VS	BIJAY KUMAR BEHERA VS	// // 0
278	D-WP(C)/16897/2025 WP(C)/11514/2025	STATE OF ODISHA DURGA NANDINI MOHANTY VS	ANKITA MUKHERJI VS	// // 0
279	D-WP(C)/16393/2025 WP(C)/11515/2025	STATE OF ORISSA BHASKAR BEHERA VS	MANOJ KUMAR PANDA VS	// // 0
280	D-WP(C)/17062/2025 WP(C)/11516/2025	COLLECTOR CUM DIST.MAGISTRATE,BALASORE ANAMA CHARAN MAHANTA VS	SUBHASREE MOHANTY VS	// // 0
281	D-WP(C)/16676/2025 WP(C)/11517/2025	STATE OF ODISHA UPENDRA KUMAR HATI VS	KRISHNA CHANDRA SAHU VS	// // 0
282	D-WP(C)/16904/2025 WP(C)/11518/2025	STATE OF ODISHA JANHABI DEEP @ JANABI DEEP VS	SARADA DASH VS	// // 0
283	D-WP(C)/16678/2025 WP(C)/11519/2025	STATE OF ODISHA RATAN CHAND SENAPATTY VS	KRISHNA CHANDRA SAHU VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/16833/2025 WP(C)/11520/2025	SHYAMSUNDAR SAHU VS ADDL. COMMISSIONER CONSOLIDATION AND SETTLEMENT, BALASORE	PARSURAM PANDA VS	// 0 //
285	D-WP(C)/16860/2025 WP(C)/11521/2025	SUNANDA PRADHAN VS COMMISSIONER CONSOLIDATION, ODISHA, BBSR	SOUMYA MISHRA VS	// 0 //
286	D-WP(C)/17044/2025 WP(C)/11522/2025	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
287	D-WP(C)/16574/2025 WP(C)/11523/2025	ANASUYA PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
288	D-WP(C)/16551/2025 WP(C)/11524/2025	CHINTAMANI ROUT VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
289	D-WP(C)/16558/2025 WP(C)/11525/2025	KUMUDINI SETH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
290	D-WP(C)/16607/2025 WP(C)/11526/2025	DIPAK KUMAR BARAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
291	D-WP(C)/16562/2025 WP(C)/11527/2025	SATYABATI PODH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
292	D-WP(C)/17061/2025 WP(C)/11528/2025	MOHAN PATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
293	D-WP(C)/16283/2025 WP(C)/11529/2025	RASHMIREKHA CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
294	D-WP(C)/16685/2025 WP(C)/11530/2025	KUNUPRABHA DASH VS CHIEF MANAGER, DIVISION OFFICE OF L.I.C. INDIA, CUTTACK	SATYABRATA JENA VS	// 0 //
295	D-WP(C)/16973/2025	GYANA RANJAN DAS	JYOTSNA RANI TRIPATHY	//

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	WP(C)/11531/2025	VS THE COMMISSIONER, C.M.C.CUTTACK	VS	0 //
296	D-WP(C)/16925/2025 WP(C)/11532/2025	RAMKRISHNA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
297	D-WP(C)/16688/2025 WP(C)/11533/2025	SANOJ KUMAR MISHRA VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
298	D-WP(C)/16742/2025 WP(C)/11534/2025	SNEHALATA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
299	D-WP(C)/16819/2025 WP(C)/11535/2025	LAXMAN BANJAMI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
300	D-WP(C)/15099/2025 WP(C)/11536/2025	MARKANDA MAHARATHA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
301	D-WP(C)/16813/2025 WP(C)/11537/2025	M/S RKB INTERNATIONAL PRIVATE LTD, SUNDERGARH VS COMMISSIONER (APPEAL) GST CENTRAL EXCISE AND CUSTOMS , CENTRAL REVENUE BUILDING, BBSR	CHITTA RANAJAN DAS VS	// 0 //
302	D-WP(C)/16809/2025 WP(C)/11538/2025	M/S. RKB INTERNATIONAL PRIVATE LTD., ROURKELA VS COMMISSIONER (APPEAL),GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// 0 //
303	D-WP(C)/15993/2025 WP(C)/11539/2025	ABHAYA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
304	D-WP(C)/16633/2025 WP(C)/11540/2025	AMULYA MOHARANA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
305	D-WP(C)/16219/2025 WP(C)/11541/2025	KABITA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
306	D-WP(C)/15997/2025 WP(C)/11542/2025	SAMSAN DIGAL VS	ASHIT KUMAR DASH VS	// 0

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307	D-WP(C)/16001/2025 WP(C)/11543/2025	STATE OF ODISHA ABHI DIGAL VS	ASHIT KUMAR DASH VS	// // ()
308	D-WP(C)/16580/2025 WP(C)/11544/2025	STATE OF ODISHA SAROJ KUMAR BHOI VS	AJAY KUMAR TRIPATHY VS	// // ()
309	D-WP(C)/14907/2025 WP(C)/11545/2025	STATE OF ODISHA MAHANADI COALFIELDS LIMITED, ANGUL VS	HARIPAD MOHANTY VS	// // ()
310	D-WP(C)/16679/2025 WP(C)/11546/2025	STATE OF ODISHA RELIABLE SECURITY AND INTELLIGENCE SERVICES ODISHA PRIVATE LIMITED, CUTACK VS	AKASH SAHOO VS	// // ()
311	D-WP(C)/14912/2025 WP(C)/11547/2025	NATIONAL FACELESS APPEAL CENTRE (NFAC), NEW DELHI TRILOCHAN ROUT VS	MANORANJAN MISHRA VS	// // ()
312	D-WP(C)/14923/2025 WP(C)/11548/2025	STATE OF ODISHA HARAPRIYA NANDI VS	BRAHMANANDA TRIPATHY VS	// // ()
313	D-WP(C)/14926/2025 WP(C)/11549/2025	COMMISSIONER OF CONSOLIDATION, BBSR PRADEEP KUMAR NANDY VS	BRAHMANANDA TRIPATHY VS	// // ()
314	D-WP(C)/16582/2025 WP(C)/11550/2025	COMMISSIONER CONSOLIDATION, BBSR PANCHANAN BISWAL VS	AJAY KUMAR TRIPATHY VS	// // ()
315	D-WP(C)/15101/2025 WP(C)/11551/2025	STATE OF ODISHA TAPAN KUMAR MISHRA VS	JYOTIRMAY GUPTA VS	// // ()
316	D-WP(C)/16584/2025 WP(C)/11552/2025	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	AJAY KUMAR TRIPATHY VS	// // ()
317	D-WP(C)/16829/2025 WP(C)/11553/2025	STATE OF ODISHA M/S.RKB INTERNATIONAL, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // ()
		COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//

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318	D-WP(C)/16585/2025 WP(C)/11554/2025	ABHIMANYU ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
319	D-WP(C)/16838/2025 WP(C)/11555/2025	M/S. R K B INTERNATIONAL, SUNDERGARH VS COMMISSIONER,(APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// () //
320	D-ABLAPL/11367/2025 ABLAPL/4694/2025	GUJJU NAGAMA @ G.NAGAMMA REDDY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	MAHILA (BERHAMPUR) /18 /2025 () //
321	D-ABLAPL/12173/2025 ABLAPL/4695/2025	RAJENDRA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /91 /2025 () //
322	D-ABLAPL/12175/2025 ABLAPL/4696/2025	BIKASH KUMAR KHILAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /91 /2025 () //
323	D-ABLAPL/11534/2025 ABLAPL/4697/2025	DEBASIS DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /84 /2025 () //
324	D-ABLAPL/11596/2025 ABLAPL/4698/2025	KODURU PURUSOTTAM @ K. PORUSHOTTAM VS STATE OF ODISHA	MITALEE JESTHI VS	KASINAGAR /184 /2024 () //
325	D-ABLAPL/12238/2025 ABLAPL/4699/2025	MAMATA PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	PIPLI /590 /2024 () //
326	D-ABLAPL/11841/2025 ABLAPL/4700/2025	BRAHMANANDA DHAMUDIA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	NILGIRI /119 /2025 () //
327	D-ABLAPL/12245/2025 ABLAPL/4701/2025	NARENDRA NAYAK @ NUTAN VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /42 /2025 () //
328	D-ABLAPL/9964/2025 ABLAPL/4702/2025	NARAYAN SAHOO VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	NIALI /74 /2025 () //
329	D-ABLAPL/11928/2025	SK. FAKIRUDDIN	SARADA PRASAD DASH	BASTA /109 /2025

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	ABLAPL/4703/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/11930/2025 ABLAPL/4704/2025	ARMAN JOSHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /44 /2025 () //
331	D-ABLAPL/12274/2025 ABLAPL/4705/2025	TIANA @ PRANABANDHU BASTIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /219 /2024 () //
332	D-ABLAPL/11629/2025 ABLAPL/4706/2025	ESYA LIMA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	MOHANA /232 /2024 () //
333	D-ABLAPL/11958/2025 ABLAPL/4707/2025	RAJU RAY VS STATE OF ODISHA	ANIRUDHA DAS VS	SECTOR-3 /76 /2025 () //
334	D-ABLAPL/12275/2025 ABLAPL/4708/2025	MUKTIKANTA DAS VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	KISSANNAGAR PS /82 /2025 () //
335	D-ABLAPL/11824/2025 ABLAPL/4709/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALCHER TOWN /69 /2024 () //
336	D-ABLAPL/12207/2025 ABLAPL/4710/2025	MANORAMA NAYAK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	NAIKANI-DIHI /80 /2025 () //
337	D-ABLAPL/12133/2025 ABLAPL/4711/2025	ANKIT PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	PIPLI /590 /2024 () //
338	D-ABLAPL/11987/2025 ABLAPL/4712/2025	BISWAMBAR PALEI @ BISWAMBAR PALAI @ CHAGULU VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK RURAL /196 /2025 () //
339	D-ABLAPL/12282/2025 ABLAPL/4713/2025	MANA PAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	B.SINGHPUR /45 /2025 () //
340	D-ABLAPL/11358/2025 ABLAPL/4714/2025	SANKHA @ SANKAR KUANAR VS	RITURANJAN CHHOTARAY VS	CHOUDWAR /196 /2025 ()

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341	D-ABLAPL/11925/2025 ABLAPL/4715/2025	STATE OF ODISHA PRAVAT SASMAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KONARK /52 /2025 () //
342	D-ABLAPL/12291/2025 ABLAPL/4716/2025	LITUA BAIRIGANJAN @ DIPAK HARICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /274 /2023 () //
343	D-ABLAPL/12171/2025 ABLAPL/4717/2025	BRAHMESWAR BEHERA @ CHAGULU BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	HARICHANDANPUR /51 /2025 () //
344	D-ABLAPL/11891/2025 ABLAPL/4718/2025	KARTIKA ROUL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /106 /2025 () //
345	D-ABLAPL/12176/2025 ABLAPL/4719/2025	PRASANT KUMAR OJHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHUSURI /154 /2025 () //
346	D-ABLAPL/11892/2025 ABLAPL/4720/2025	LAXMAN GALEL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /11 /2025 () //
347	D-ABLAPL/11895/2025 ABLAPL/4721/2025	BIDYADHAR MALLIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /59 /2025 () //
348	D-ABLAPL/12292/2025 ABLAPL/4722/2025	CHINKA MALLIK @ SRIDHAR MALLIK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /285 /2025 () //
349	D-ABLAPL/12180/2025 ABLAPL/4723/2025	SANJIB KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /46 / () //
350	D-ABLAPL/11897/2025 ABLAPL/4724/2025	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S. BUXIBAZAR /45 /2025 () //
351	D-ABLAPL/12299/2025 ABLAPL/4725/2025	SANJAY MAJHI @ SANJAYA KUMAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /197 /2025 () //

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352	D-ABLAPL/11964/2025 ABLAPL/4726/2025	BIKESH SENDRIA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SONEPUR /38 /2024 () //
353	D-ABLAPL/12183/2025 ABLAPL/4727/2025	ARIF KHAN @ ARIF ALI KHAN @ GOLJ VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	LALBAG /150 /2025 () //
354	D-ABLAPL/10816/2025 ABLAPL/4728/2025	MAHAMMAD RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KEONJHAR SADAR /132 /2025 () //
355	D-ABLAPL/12185/2025 ABLAPL/4729/2025	SK. SARIF VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	TANGI (KHURDA) /202 /2025 () //
356	D-ABLAPL/11899/2025 ABLAPL/4730/2025	NIRAKAR MALLIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /59 /2025 () //
357	D-ABLAPL/12341/2025 ABLAPL/4731/2025	JUGAL HARICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /129 /2025 () //
358	D-ABLAPL/12167/2025 ABLAPL/4732/2025	PRAKASH KUMAR TRIPATHY VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //
359	D-ABLAPL/12335/2025 ABLAPL/4733/2025	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
360	D-ABLAPL/11933/2025 ABLAPL/4734/2025	HOLIKA KUMAR SETHI @ HALIKA KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TELKOI /64 /2025 () //
361	D-ABLAPL/12327/2025 ABLAPL/4735/2025	NARAYAN KAR @ DINGAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /604 /2022 () //
362	D-ABLAPL/12170/2025 ABLAPL/4736/2025	SAMIM AKHTAR VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //
363	D-ABLAPL/12323/2025	AMULYA SAHOO	ROHIT RANJAN RAY	BEGUNIA P.S. /110 /2025

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	ABLAPL/4737/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/11935/2025 ABLAPL/4738/2025	THANA SUNDAR SETH @ AGU SETH VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /131 /2025 () //
365	D-ABLAPL/12300/2025 ABLAPL/4739/2025	JANI KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /91 /2025 () //
366	D-ABLAPL/12321/2025 ABLAPL/4740/2025	RUDRA PRASAD MAHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /98 /2025 () //
367	D-ABLAPL/12007/2025 ABLAPL/4741/2025	BIJAY SAHU @ MANU SAHU VS STATE OF ODISHA	SRIKHETRA MISHRA VS	BADABAZAR /107 /2025 () //
368	D-ABLAPL/12301/2025 ABLAPL/4742/2025	MAMATA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHANDABALI /132 /2025 () //
369	D-ABLAPL/12189/2025 ABLAPL/4743/2025	PAPUN MAJHI @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /63 /2025 () //
370	D-ABLAPL/11866/2025 ABLAPL/4744/2025	JHUNARANI SAMANTA @ SANTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /81 /2025 () //
371	D-ABLAPL/12302/2025 ABLAPL/4745/2025	RAJKISHORE PRADHAN @ KAMPA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /201 /2025 () //
372	D-ABLAPL/12201/2025 ABLAPL/4746/2025	SUKANTA JENA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /77 /2025 () //
373	D-ABLAPL/12250/2025 ABLAPL/4747/2025	BHAKTA @ BHAKTA BANDHU PALEI VS STATE OF ODISHA	DEBASIS MISHRA VS	NAYAKOT /59 /2025 () //
374	D-ABLAPL/12304/2025 ABLAPL/4748/2025	DHANESWAR BEHERA VS	LAMBODAR ACHARI VS	ASKA /50 /2025 ()

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375	D-ABLAPL/12211/2025 ABLAPL/4749/2025	STATE OF ODISHA NANDAN KUMAR MANDAL VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /144 /2025 ()
376	D-ABLAPL/12212/2025 ABLAPL/4750/2025	STATE OF ODISHA ANIL KUMAR BISWAL @ BALIA VS	BISWARANJAN DALAI VS	// PATKURA /512 /2021 ()
377	D-ABLAPL/12314/2025 ABLAPL/4751/2025	STATE OF ODISHA LOKANATH CHHATOI VS	KABIRAJ PRADHAN VS	// RANPUR /73 /2025 ()
378	D-ABLAPL/12254/2025 ABLAPL/4752/2025	STATE OF ODISHA LOKA MAJHI @ LUKA MAJHI VS	RAMDAS ACHARY VS	// MOHANA /42 /2025 ()
379	D-ABLAPL/12318/2025 ABLAPL/4753/2025	STATE OF ODISHA SHIBANANDA SAHOO VS	RAKESH BEHERA VS	// ANGUL TOWN /237 /2025 ()
380	D-ABLAPL/12257/2025 ABLAPL/4754/2025	STATE OF ODISHA JAGANATH SAHU VS	PRAMOD KUMAR JENA VS	// SINGLA /83 /2025 ()
381	D-ABLAPL/12330/2025 ABLAPL/4755/2025	STATE OF ODISHA ASHOK KUMAR MISHRA @ ASHOK MISHRA VS	JYOTIRMAYA SAHOO VS	// BUGUDA /200 /2025 ()
382	D-ABLAPL/12333/2025 ABLAPL/4756/2025	STATE OF ODISHA PRAMOD NAYAK VS	SURYAKANTA DWIBEDI VS	// / /0 J.M.F.C.,RANPUR(Nayagarh)
383	D-ABLAPL/12258/2025 ABLAPL/4757/2025	STATE OF ODISHA MOBARAK KHAN VS	PRASANT KUMAR BARIK VS	2(A)CC/0000099/2023 PURUNABAZAR /94 /2025 ()
384	D-ABLAPL/12270/2025 ABLAPL/4758/2025	STATE OF ODISHA NARENDRA KALTA VS	AMITAV TRIPATHY VS	// KANTAMAL /238 /2024 ()
385	D-ABLAPL/12236/2025 ABLAPL/4759/2025	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	PRABIN DAS VS	// PIPLI /590 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/10068/2025 ABLAPL/4760/2025	KANHU CHARAN DAS @ KANHA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	NAYAPALLI P.S. /125 /2025 () //
387	D-ABLAPL/11643/2025 ABLAPL/4761/2025	DEEPAK DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 () //
388	D-ABLAPL/11903/2025 ABLAPL/4762/2025	SK.JANESHAR AKHTAR @ JANSAR AKTHER VS STATE OF ODISHA	SATYABRATA DASH VS	BRAMHA BARADA /42 /2025 () //
389	D-ABLAPL/12029/2025 ABLAPL/4763/2025	RAMESH KUMAR SINGH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CUTTACK SADAR /225 /2025 () //
390	D-ABLAPL/12032/2025 ABLAPL/4764/2025	BIKASH DAS VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	TIRING /49 /2025 () //
391	D-ABLAPL/12393/2025 ABLAPL/4765/2025	SK.ARIF VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /93 /2025 () //
392	D-ABLAPL/10993/2025 ABLAPL/4766/2025	PHAGU CHARAN KHATUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000084/2025
393	D-ABLAPL/12033/2025 ABLAPL/4767/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	GYANA RANJAN MOHAPATRA VS	TIRING /49 /2025 () //
394	D-ABLAPL/12394/2025 ABLAPL/4768/2025	SITA PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /102 /2025 () //
395	D-ABLAPL/12165/2025 ABLAPL/4769/2025	SATYANANDA SAHOO VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //
396	D-ABLAPL/11280/2025 ABLAPL/4770/2025	PRASANTA DAS @ PRASANTA KUMAR DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAIRA /72 /2025 () //
397	D-ABLAPL/11942/2025	CHANDAN BARAL @ DAMBARU BARAL	SANJIT MISHRA	SEA BEACH /300 /2024

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	ABLAPL/4771/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12397/2025 ABLAPL/4772/2025	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /274 /2025 () //
399	D-ABLAPL/12398/2025 ABLAPL/4773/2025	MAHAMMAD RABANI @ SK RABANI @ MD RABANI VS STATE OF ODISHA	BHARAT JALLI VS	KANJIPANI /25 /2025 () //
400	D-ABLAPL/12348/2025 ABLAPL/4774/2025	SK RAUAF @ ABDUL RAUF KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /95 /2025 () //
401	D-ABLAPL/11640/2025 ABLAPL/4775/2025	JYOTIRANJAN SAHOO @ BANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 () //
402	D-ABLAPL/12166/2025 ABLAPL/4776/2025	SUNIL ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /144 /2025 () //
403	D-ABLAPL/12459/2025 ABLAPL/4777/2025	BHUBANA KUMAR BHOI @ BHUBAN BHOI VS STATE OF ODISHA	SATYABRATA DASH VS	BYREE /153 /2019 () //
404	D-ABLAPL/12383/2025 ABLAPL/4778/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /159 /2025 () //
405	D-ABLAPL/12435/2025 ABLAPL/4779/2025	JUNAS MADKI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	RAJGANGPUR /337 /2024 () //
406	D-ABLAPL/12384/2025 ABLAPL/4780/2025	SAROJ KUMAR SAHOO @ MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANGUL TOWN /1003 /2024 () //
407	D-ABLAPL/12391/2025 ABLAPL/4781/2025	PRAMOD BARDHAN @ PRAMOD KUMAR BARDHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	R.UDAYAGIRI /17 /2021 () //
408	D-ABLAPL/12186/2025 ABLAPL/4782/2025	JAJNASENEE SUTAR VS	BISWAJIT PASAYAT VS	/ /0 ()

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409	D-ABLAPL/12187/2025 ABLAPL/4783/2025	STATE OF ODISHA ASHISH KUMAR RAY @ ASHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /63 /2025 ()
410	D-ABLAPL/12190/2025 ABLAPL/4784/2025	STATE OF ODISHA RAKESH KUMAR PATRA @ RAKESH KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// CHANDAKA P.S. /112 /2025 ()
411	D-ABLAPL/12587/2025 ABLAPL/4785/2025	STATE OF ODISHA RAJA JENA @ RAJESHA JENA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	// JODAPADAR /45 /2025 ()